

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-316**  
IB-2236/ND/2019

**IN THE MATTER OF:**

Sudhir Kumar

**Vs**

M/s. AIMS RG Angel Promoters Pvt Ltd.

....Applicant

....Respondent

**SECTION**

Under Section -7 of IBC, 2016

**Order delivered on 16.01.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the Respondent

: Adv. Amit Aggarwal

**ORDER**

In view of the order passed in WP (Civil)-26/2020 the status quo, as of today, with respect to the pending applications, shall be maintained in the meanwhile. List the case for 06.02.2020.

sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

(Lalit)

sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**